

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 15th November, 2022

NO. HC.VII/85/10359/2022/A ### The Hon'ble Gauhati High Court has been pleased to nominate the Registrars of the Kohima Bench, Kohima; Aizawl Bench, Aizawl and Itanagar Permanent Bench, Naharlagun as participants to attend the **2 (two) day "State Level Consultation on implementation of the POCSO Act, 2012"** to be held in the Assam Administrative Staff College, Khanapara, Guwahati on **26-11-2022 & 27-11-2022**.

The nominated participants are requested to attend the said programme on **26-11-2022** and **27-11-2022** in the Assam Administrative Staff College, Khanapara at **9:00 A.M.** positively.

The nominated participants are also requested to provide the following information (in the format given below):

Name of the Judicial Officer	Date & Time of Arrival	Mode of Arrival (via Bus / Train / Flight / Own Vehicle)	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

The schedule of the said programme will be shared in due course.

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII/85/10360-10385/2022/A **Dated: 15-11-2022**

Copy forwarded for information & necessary action to:

1. The Principal Secretary, Department of Women and Child Development, Govt. of Assam.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Secretary to the Govt of Nagaland, Justice and Law Department, Kohima, Nagaland.
4. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.

5. The Secretary to the Govt of Arunachal Pradesh, Law and Judicial Department, Itanagar, Arunachal Pradesh.
6. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl/ Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the 2 (two) day "State Level Consultation on implementation of the POCSO Act, 2012" period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

7. The Registrar (Admin./Vigilance/Estt.), Gauhati High Court, Guwahati.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
10. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority
11. The Member Secretary, SCPS, Assam.
12. Shri Laxminarayan Nanda, Child Protection Specialist, UNICEF.
13. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

14. The Administrative Officer, Judicial Academy, Assam **with a request to place the Notification before the Hon'ble Director, Judicial Academy.**
15. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati for his Lordship's kind information.
16. The Private Secretary to Hon'ble Mr. Justice L. S. Jamir, Gauhati High Court, Guwahati for his Lordship's kind information.
17. The Private Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati for his Lordship's kind information.
18. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.

19. The Private Secretary to Hon'ble Mr. Justice Achintya Malla Bujor Barua, Gauhati High Court, Guwahati for his Lordship's kind information.
20. The Private Secretary to Hon'ble Mr. Justice Ajit Borthakur, Gauhati High Court, Guwahati for his Lordship's kind information.
21. The Private Secretary to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati for his Lordship's kind information.
22. The Private Secretary to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati for his Lordship's kind information.
23. The Private Secretary to Hon'ble Mrs. Justice Malasri Nandi, Gauhati High Court, Guwahati for her Ladyship's kind information.
24. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Taparia
15.11.22
REGISTRAR (JUDICIAL)